

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 603
IB-567/ND/2023
IA/5386/2023

IN THE MATTER OF:

M/s. Shri Durga Scaffolding Noida Pvt. Ltd.

...PETITIONER

Vs.

Apex Infra Engineering Pvt. Ltd.

...RESPONDENT

Section

U/s 9 of IBC, 2016

Order delivered on 16.07.2024
HYBRID HEARING (PHYSICAL & VC)

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Operational Creditor :Adv. Pranam Jain, Adv. Gursat Singh.

For the Respondent/Corporate Debtor :

ORDER

IA/5386/2023

Ld. counsel on behalf of the Applicant is present. None appears on behalf of the non-applicant at the time of hearing of the matter. In the interest of justice, list the matter on **23.08.2024**.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)